

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/186(KB)2023
IA(I.B.C)/303(KB)2024,
IA(I.B.C)/1306(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	TECHON COMMERCIAL PRIVATE LIMITED VS SUPER FORGINGS & STEELS LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Jai Narayan Gupta, CA] For RP
Mr. Vishal Gupta, Adv.
Mr. Debanjan Das, Adv.
Ms. Tamalika Das, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **07.08.2024**.

**Anamitra Pal
Court Officer**